

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:3415
ANSWERED ON:14.12.2011
CIVIL NUCLEAR AGREEMENT
Sayeed Muhammed Hamdulla A. B.

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government has signed or proposes to sign civil nuclear agreement with South Korea;
- (b) if so, the details thereof;
- (c) whether there are proposals from other countries also for such agreement; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) & (b) An agreement between the Government of India and the Government of the Republic of Korea for cooperation in the Peaceful Uses of Nuclear Energy was signed on 25th July 2011. The Agreement came into force on 12th October 2011.
- (c) & (d) An Agreement with European Union for Research & Development (R&D) Cooperation in the Peaceful Uses of Nuclear Energy and an Agreement with Government of Japan for Cooperation in the Peaceful Uses of Nuclear Energy are under negotiation.